

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

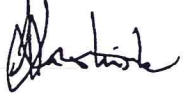

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/422A/ (IB)/2017  
NAME OF THE PETITIONER(S) : LAXMINARAYAN COTTON COMPANY  
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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			REPRESENTATION BY WHOM
1	Aashish Jain Nunia For Surena & Surena	For Petitioner	
2)	Vignesh VENKAT	Counsel for the Respondent	

ORDER

Counsel representing both the parties are present. Counsel for respondent filed an affidavit submitting that the respondent is intending to settle the matter with the petitioner by paying the claim amount within 60 days, i.e. on or before 16.10.2017. Copy of the affidavit is furnished to the other side. Counsel for petitioner sought time for seeking instructions from his client. Time extended at request. Put up on 22.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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